

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 261 of 2016 &  
IA NO. 546 OF 2016**

**Dated: 20<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**SEI Kathiravan Power Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**TANGEDCO & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shruti Iyar

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & 2

Mr. Sethu Ramalingam for R-3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **12.12.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**